**Annexure-3 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021**
**Name of the corporate debtor: M/s. Cengres Tiles Limited; Date of commencement of CIRP: 27.04.2022**
**NCLT order C. P. (I.B) No. 39/AHM/2021 dated 27.04.2022**
**List of creditors as on: 10.12.2022**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | NIL | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | 0 | 0 | | | | | | | | 0 | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |